

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Woolways (India) Limited Date of Commencement of Liquidation: 23-09-2019; List of Stakeholders as on Date: 15-10-2022; Name of IP: Mr. Sajeve Bhushan Deora; Process Number: 1; Last 5 digit of registration number: 10581

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				3233333				NA
2	Liquidation costs incurred till date				6465679				NA
3	Secured financial creditors	2	582861369	2	582861369				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	9	52378660	4	20539750		31808502		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	18	1251697	16	378986		872711		<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	11	1952817	8	611790		1341027		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	1	670110	1	529695		140415		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	66	164065352	50	16981078		146015517		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		107	803180005	81	631601680		180178172		